

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 13 of 2016**

**Dated : 3<sup>rd</sup> March, 2016**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of:**

**M/s Jay Madhok Energy Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. R.K. Mehta

Counsel for the Respondent (s) : Ms. Sonali Malhotra  
Mr. Sumit Kishore for PNGRB

**ORDER**

Mr. R.K. Mehta, learned counsel appearing for the Appellant prays for adjournment on personal ground.

Post the matter for hearing on admission on 28<sup>th</sup> March, 2016.

**( B.N.Talukdar )**  
**Technical Member**  
vt/kt

**( Justice Surendra Kumar )**  
**Judicial Member**